

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-07/99/660/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mahendra Kalita,  
District & Sessions Judge,  
Udalguri.

Dated Guwahati, the 20<sup>th</sup> January, 2023

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(U) 232 dtd 18.01.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 21.01.2023 till the morning of 25.01.2023**, has been granted. Further, the Addl. District & Sessions Judge, Udalguri, in her absence, the Civil Judge cum Asstt. Sessions Judge, Udalguri, in his absence, Chief Judicial Magistrate, Udalguri and in her absence in-charge Chief Judicial Magistrate shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-07/99/661/A dated , 20-01-2023**

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)** *Relt*